

34	Russia	35	Saudi Arabia	36	Singapore
37	South Africa	38	Spain	39	Sri Lanka
40	Switzerland	41	Thailand	42	Turkey
43	UAE	44	United Kingdom	45	USA
46	Vietnam	47	Yemen		

Consulates / Deputy High Commissions in Kolkata

01	Bangladesh	02	China	03	France
04	Germany	05	Italy	06	Japan
07	Myanmar	08	Nepal	09	Russia
10	Thailand	11	United Kingdom	12	USA

Consulates / Deputy High Commissions in Chennai

01	Australia	02	Canada	03.	Germany
04	Japan	05	Malaysia	06.	Russia
07	Singapore	08	Sri Lanka	09.	Thailand
10	United Kingdom	11	USA		

Consulates / Deputy High Commissions in Hyderabad - Iran

Consulates / Deputy High Commissions in Bengaluru

01	France	02	Germany	03	Israel
04	Japan	05	Switzerland	06	United Kingdom

Consulates/Deputy High Commissions in Chandigarh - Canada

Consulates/Deputy High Commissions in Goa - Portugal

Consulates/Deputy High Commissions in Puducherry - France

Consulates/Deputy High Commissions in Thiruvananthapuram - Maldives

Statement-II

Pending proposal for opening of new Consulates in India

01.	United Kingdom	- Hyderabad & Chandigarh
02.	Canada	- Bengaluru
03.	China	- Chennai

Irregularities in Protocol Division of Ministry

376. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there had been irregularities in the protocol

division of the Ministry involving buying of sub-standard gifts at inflated costs for presenting it to foreign dignitaries by the President, Prime Minister and other high-ranking officials;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted into the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) It came to the notice of the Ministry in May 2011 that some of the gifts being procured by the Protocol Division of the Ministry were not of the desired quality and specification,

(c) and (d) A preliminary inquiry was conducted into the matter by the Ministry which could not establish *prima facie* any involvement or complicity of officials of the Ministry. A detailed investigation into the matter has thereafter been entrusted to the Central Bureau of Investigation (CBI).

Development in Maldives

377. SHRI RAJKUMAR DHOOT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has watched the recent development in Maldives;

(b) if so, the details thereof; and

(c) the diplomatic and other actions Government has taken to safeguard the Indian interests in this strategically important neighborhood of the country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) The Government has been closely monitoring the recent developments in Maldives. In a statement issued on 7th February 2012, Government highlighted that the transfer of power to a new President was an internal matter to be resolved by the Maldivians in a peaceful and democratic manner. During a telephonic conversation with the President of Maldives on 8th February 2012, the Prime Minister conveyed that India had always stood ready to provide any support or assistance that the people of the Maldives might require. In his message, the Prime Minister, inter alia, conveyed that India and Maldives shared a common destiny and had common security interests, and that India was committed to working with the Government in Maldives to further enhance close bilateral cooperation to mutual benefit and for the continued security, progress and prosperity of the two countries. On his part, the President of Maldives reaffirmed the special and close ties that Maldives has with India and said that he was committed to upholding the Constitution of that country and the rule of law. India has remained closely engaged in efforts to promote peace and stability in Maldives. The Special